

C. A. T. Bench, JAIPUR

Date of Order	MP. 253/93 (on 83/92) Orders MP 253/93
19.7.93 OA already listed for direction 2/8/93. Copy out to the up. Am I as with Rm	<i>margin reduced</i> Mr. K. P. Mishra Counsel for respondents Due to the sad demise of Hon'ble Mr. Justice D.P. Gupta, former Chief Justice of the Rajasthan High Court, the Advocates have stated that they shall not be working today as a mark of respect to the departed soul and therefore, they have prayed for adjournment of the cases. May be listed for Admission/Direction/ Hearing on <u>8-8-93</u> <i>(Signature)</i> (O.P. Sharma) Member (A) <i>(Signature)</i> (Gopal Krishna) Member (J)
	<u>16-8-93</u> Sh. S.M. Jain, brief holder on behalf of vs. S.K. Sharma, counsel for the applicant Sh. K. P. Mishra, counsel for the respondent No. 3. 9.8.93 having been declared holiday the case has been taken up today. Heard. The respondent No. 3, State of Rajasthan, is permitted to amend the reply as prayed for in para 2 & 3 of this petition. MP stands disposed of accordingly Amended reply be filed within a week. MP stands disposed of accordingly. <i>(Signature)</i> (O. P. Sharma) Administrative Member <i>(Signature)</i> Gopal Krishna Member (Judg)